

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(through web-based video conferencing platform)

ITEM No.21
C.P. No.55/BB/2021

IN THE MATTER OF:

Master N Karikrishna and Ors. ... Petitioners
Vs.
M/s. Sri Lakshmi Narasimha
Builders & Developers Pvt. Ltd. ... Respondent

Order under Sections 58(3) of Companies Act, 2013

Order delivered on: 30.08.2023

CORAM:

DR. N.V. RAMAKRISHNA BADARINATH
HON'BLE MEMBER (JUDICIAL)

SH. SANJAY PURI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Anirudh
For the Respondent Nos.2 & 3 : Shri Dushyanth Kumar

ORDER

1. Heard Shri Anirudh, learned Counsel for the Petitioner and Shri Dushyanth Kumar, learned Counsel for the R-2 and R-3.
2. The matter is adjourned to **05.10.2023.**

Sd/-
(SANJAY PURI)
MEMBER (TECHNICAL)

Sd/-
(N.V. RAMAKRISHNA BADARINATH)
MEMBER (JUDICIAL)

Puja